## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP(IB) No.09/9/HDB/2018	
NAME OF THE COMPANY	Udaya Krishna Steel Rolling Mills Private Limited	
NAME OF THE PETITIONER(S)	ILC Iron & Steel Private Limited	
NAME OF THE RESPONDENT(S)	Udaya Krishna Steel Rolling Mills Private Limited	
UNDER SECTION	Sec 9 0f IBC	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KHAMAR KANTAMNENT.	ADVOCATE.	8886886895.	monet.
D. SATYA STVA DARSHAN	U A	Sira @ desailowoffices	

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard Ms.Khamar Kantam representing D.Satya Siva Darshan, learned counsel for the Petitioner; notice on the Corporate Debtor is still not served, we cannot take cognizance of the Applicant Company in the absence of service of the Corporate Debtor.

Post the case on 14.03.2018

Member (T)

Member (J)